

(f) Performance of NTC and its subsidiary corporations, including NTC (Gujarat) is reviewed by the Government from time to time. Some of the important steps taken to improve the viability of NTC (Gujarat) areas under :—

- i) Emphasis has been laid on cost saving, cost reduction in order to bring down the losses ;
- ii) Speeding up the process of rationalisation of labour ;
- iii) Mills have been identified as profit centres and targets have been assigned to the Central Managers for performance and attainment ;
- iv) Phasing out of uneconomic and unproductive activities.

Production of Cotton

5014. SHRIMATI PATEL RAMA BEN RAMJIBHAI MAVANI :
SHRI BALASAHEB VIKHE PATIL :

Will the Minister of TEXTILES be pleased to state :

(a) the production of cotton in the country during 1985-86, state-wise ;

(b) whether there has been bumper cotton crop in Gujarat and other States in the country during 1986-87 ;

(c) if so, the estimated production during the year ; and

(d) the carry-over stock of cotton from the previous years if any ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) The Statewise production of cotton during 1985-86 was as follows :

| State | Production in lakh bales of 170 kgs. each |
|----------------|-------------------------------------------|
| Punjab | 15.00 |
| Haryana | 5.00 |
| Rajasthan | 6.00 |
| Gujarat | 21.00 |
| Madhya Pradesh | 7.00 |
| Maharashtra | 27.00 |
| Karnataka | 6.50 |
| Andhra Pradesh | 13.25 |
| Tamil Nadu | 5.50 |
| Others | 0.75 |
| Total :— | 107.00 |

(Source : Cotton Advisory Board.)

(b) Yes, Sir.

(c) The production of Cotton during 1986-87 is provisionally estimated at 102 lakh bales.

(d) The carry-over stock as on 1.8.86 was 29.80 lakh bales.

[English]

Proposal for Stock Exchange at Bhubaneswar

5015. SHRIMATI JAYANTI PATNAIK:
SHRI BRAJA MOHAN MOHANTY :

Will the Minister of FINANCE be pleased to state :

(a) the names of States where there is no Stock Exchange ;

(b) whether a proposal was received from Government of Orissa to open a Stock Exchange at Bhubaneswar ; and

(c) the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The

names of States where there is no recognised Stock Exchange at present are given below :

| | |
|------------------|-----------|
| Bihar | Meghalaya |
| Haryana | Nagaland |
| Himachal Pradesh | Orissa |
| Jamu & Kashmir | Rajasthan |
| Manipur | Sikkim |
| | Tripura |

(b) Yes, Sir.

(c) Government have asked the State Government to furnish certain information and data. These have not so far been received from the State Government.

Opening of Branches of S.B.I. in India and abroad

5016. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state :

(a) the number of branches of State Bank of India in the country and abroad as on 30 June, 1986 ;

(b) the ranking of State Bank of India among the banks in India and in International sphere ; and

(c) the number of new branches of SBI proposed to be opened by the end of Seventh Five Year Plan in the country and abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) State Bank of India (SBI) has reported that as on 30.6.1986 it had 7461 branches in India and 39 branches abroad.

(b) In terms of deposits, advances, number of branches, staff and profits, SBI is ranked first in India. In the international sphere, SBI is reported to be assigned the 82nd position among the top 500 banks, in terms of total assets, as per the information in the July 1986 issue of the magazine "Banker".

(c) Under the current Branch Licensing Policy for 1985—90 co-terminus with Seventh Five Year Plan Period, Reserve Bank of India (RBI) has advised the Land Banks/State Governments to identify the centres for opening new branches on the basis of norms laid down in the Policy. The State Governments are required to forward these lists to RBI on the basis of centres identified by Lead Banks and approved in the District Consultative Committees. On receipt of the lists of identified centres only RBI can start making allotment of centres to the various banks after taking into account the norms laid down in the Policy. In view of this, it is not possible at this stage to indicate the number of branches proposed to be opened by SBI during Seventh Five Year Plan period in the country. As regards opening of overseas branches, RBI has reported that SBI is already represented in most of the major international financial and off-shore centres.

Export Earnings from Leather and Leather Goods

5017. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state :

(a) the total amount of foreign exchange earned from export of leather and leather goods during the Sixth Plan.

(b) the steps taken to increase the export of leather good ;

(c) if so, the target of export set for the Seventh Plan ; and

(d) the total amount of foreign exchange expected to be earned from the export of leather and leather goods during the Seventh Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) Total exports of leather and leather goods during the Sixth Plan as per the statistics compiled by the Council for Leather Exports, aggregated to about Rs. 2255 Crores,